## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

Advance. List Through Virtual mode Sr. No.503

## LPAW No.76/2007 {COOP/Revenue/C/CAPD}

Dr. Abdul Rashid & ors

....Petitioner(s)

Through None

V/S

State and ors.

.... Respondent(s)

Through Mr. B.A.Dar, Sr. AAG.

Mr. Sajad Ashraf, GA for Respondent No.1

(On video conference from High Court Wing

Srinagar)

## **CORAM:**

Hon'ble Mr. Justice Ali Mohammad Magrey, Judge (On video conference from Srinagar Wing) Hon'ble Mr. Justice Vinod Chatterji Koul, Judge (On video conference from Jammu Wing)

## **ORDER**

Mr. Dar, learned Sr. AAG submits that one of us (Magrey, J) while conducting the matters on behalf of the Government, has appeared as a counsel in this appeal, therefore this Bench may not be in a position to hear this matter.

List before some other Bench of which one of us (Magrey, J) is not a Member.

List on 29.06.2020.

(Vinod Chatterji Koul) Judge (Ali Mohammad Magrey) Judge

Srinagar 04.06.2020 *Gh. Nabi Secy*